

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 232 of 2017 (SZ)

Applicant(s)

S. P. Muthuraman,
No. 204, Railway Feeder Road,
Sankar Nagar Post 627 357,
Tirunelveli District.

Vs.

Respondent(s)

The Secretary,
Environment and Forest Department,
Government of Tamil Nadu,
St. George Fort, Chennai – 60009. and
others.

Legal Practitioners for Applicant(s)

M/s. S. Muthu Vairam & M. Rajabathar

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Registrar
Order No.	Date: 12.02.2018 Applicant counsel present. R2 to R5 counsel present. On request for filing reply of R2 to R4 call on 08.03.2018. (Tmt. Meena Satheesh) Registrar